

16

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

SHARANYA VAIDYANATHAN

FOR B. GIRIDHARA RAO

PETITIONER

Sharanya.V

GODA RAGHAVAN

FOR ANIRUDH KRISHNAN

RESPONDENT

Gode Rf

ORDER

Counsel representing both the parties are present and stated that the matter is likely to be settled and the first round of talks have already been completed. They stated that they need one more sitting for finalising the settlement and prayed time for the same. Time extended at request. Put up on 27.10.2017 at 10.30 A.M.

— sdr —
K Anantha Padmanabha Swamy
Member (Judicial)

bc